

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER
DAILY BOARD FOR 28.09.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
MENTIONING –COURT CODE-MENTION AT 11.00A.M.-11.05 A.M.								
AT 11.05 A.M.								
1.	A.No. 618 of 2019	Victor Fernandes & Anr.	Mr. Victor Fernandes (Appellant No. 1-in-Person) and Ms. Sangeeta Fernandes (Appellant No. 2-in-Person).	SEBI & ORS.	Mr. Fredun DeVitre, Senior Advocate i/b K. Ashar & Co. for Respondent No. 1 Mr. Janak Dwakadas, Senior Advocate i/b AZB & Partners for Respondent No. 3	PRONOUNCEMENT		DELIVERY JUDGMENT
2.	A. No. 92 of 2020	KSS Ltd.	Mr. Amit Mishra, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b MDP & Partners			
AT 11.10 A.M.								
3.	IRDAI A.No.10/2021 & MA No.16/2021 (Urgent Hearing)	Indian Institute of Insurance Surveyors and Loss Assessors	Advocate Rishabh Dhanuka	IRDAI		Admission		COUNCIL ELECTIONS

AT 11.15 A.M.								
4.	MA. No. 302/2021 (Delay) & A. No. 546/2021 A/W	M/s. Mansukh Finance & Investments Pvt. Ltd. & Ors.	Ms. Rinku Valanju, Advocate i/b. R V Legal	SEBI	Mr. Abhiraj Arora, Advocate i/b. ELP	Admission	13.09.2021	VERTEXCROSSTRADES
	MA. No. 303/2021 (Delay) & A. No. 547/2021 A/W	M/s. Vertex Spinning Ltd. & Anr.						
	MA. No. 304/2021 (Delay) & A. No. 548/2021 A/W	Smt. Mithlesh Sharma						
	MA. No. 305/2021 (Delay) & A. No. 549/2021	Shri Ashok Sharma						
AT 11.20 A.M.								
5.	MA. No. 984/2021 (Delay) & A. No. 579/2021	Deepak Fertilisers and Petrochemicals Corporation Ltd.	Mr. Rajesh K. Hegde, Practising Company Secretary	BSE Ltd. & Ors.	Mr. Manish Chhangani, Advocate i/b The Law Point for R-1 Mr. Zal Andhyarujina, Senior Advocate i/b. MKA & Co., for R-2 Mr. Mihir Mody, Advocate i/b. K. Ashar & Co. for R-3	Admission	13.09.2021	FINEWAIVER
AT 11.25 A.M.								
6.	MA. No. 848/2021 (Exemption from filing certified copy of the impugned order) & MA. No. 849/2021 (Delay) & A. No.	Harshvardhan Singh Rathore	Mr. Saurabh Bacchawat, Advocate i/b Mr. Amit Mishra,	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission	16.09.2021	DEBARREDGDR

	581/2021		Advocate					
AT 11.30 A.M.								
7.	A. No. 551/2021 & MA. No. 802/2021	IL & FS SECURITIES SERVICES LIMITED	Drishti Das, Advocate	NSE CLEARING LTD.	ELP	Admission	09.09.2021	PRELIMINARY OBJECTIONS
8.	A.No.618/2021 & MA No.1165/2021 (Urgent Hearing)							
AT 11.35 A.M.								
9.	MA.No.735/2021 (Delay) & A.No.603/2021	Shivdarshan Sales Pvt. Ltd. & Ors.	Jai Prakash Pal, Representative	SEBI		Admission		PRICEMANIPULATION NPMC
10.	MA.No.747/2021 (Delay) & A.No.604/2021	Seabird Distributors Pvt. Ltd. & Ors.						
11.	MA.No.748/2021 (Delay) & A.No.605/2021	Economy Suppliers Pvt. Ltd. & Anr.						
AT 11.40 A.M								
12.	MA. No.1162/2021 (Delay) & A.No.606/2021	Ms. Pallavi Navinchandra Mehta & Ors.	Somandy & Associates	SEBI	The Law Point	Admission		ADFBUYBACK
AT 11.45 A.M								
13.	IRDAI A.No. 1/2019	E-Meditek Insurance TPA Ltd.	Ms. Sabeena Mahadik, Advocate i/b. Vissha Law Services	IRDAI	Mr. Shrinivas Bhawe, Advocate	Admission disposal	09.08.2021	REGISTRATION CANCELLED

AT 11.55 P.M.

14.	A.No. 511/2019 LEAD MATER A/W	JLG Securities Pvt.Ltd. 8	Mr. Chintan Sheth, Chartered Accountant i/b. Chintan Sheth & Associates	SEBI	Mr. Vishal Kanade, Advocate i/b. Legasis Partners	Admission disposal	14.09.2021	GUIDELINES
	& A.No. 564/2019 2ND MATTER FOR ARUGUMENTS	Shree Gopal Gupta	Mr. Neville Lashkari, Advocatei/b. Ketan Rupani & Co. and Mr. Shree Gopal Gupta					
	A. No. 547/2019 & A/W	K P Abraham	Mr. Kushal Shah, Chartered Accountant i/b. Ketan Rupani & Company					
	A.No.548/2019 A/W	Hari Om Mishra						
	A.No. 549/2019 A/W	Parul Kansal	Mr. Viraj C Rane, Advocate i/b. Ketan Rupani & Co. and Ms. Parul Kansal,					
	A.No. 550/2019 A/W	Ajay Srivastava	Mr. Kushal Shah, Chartered					

	A.No. 551/2019 A/W	Ashok Kumar Nigam	Accountant i/b. Ketan Rupani & Company					
	A.No. 563/2019 A/W	Paramjeet Arora						
AT 12.05 P.M.								
15.	04/2020 A/W	Shaswat Stock Brokers Pvt. Ltd.	Mr. Monaal Davawala, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission disposal	23.08.2021	CIRCULAR VIOLATIONS
	100/2020	ACML Capital Markets Ltd.	Mr. K. C. Jacob, Advocate i/b Corporate Law Chambers India		Mr. Manish Chhangani, Advocate i/b The Law Point			
AT 12.10 P.M.								
16.	A. NO. 183/2020	Mani Oommen	Mr. Chetan Kapadia, Advocate i/b Visesha Law Services	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission disposal	27.07.2021	STATUTORY AUDITOR
AT 12.15 P.M.								
17.	1) A.No. 448/2020 LEAD MATTER A/W	Farooq Kasam Hawa & Ors.	Mr. Kunal Katariya, Advocate i/b. Shah & Ramaiya, Chartered Accountants	SEBI	Ms. Nidhi Singh, Advocate i/b. Vidhii Partners	Admission disposal	27.08.2021	PREFERENTIAL ALLOTMENT
	2) A.No. 449/2020 AND MA. NO. 841- 2021 STAY APPLICATION A/W							

3) A.No. 32/2021 A/W	HarshbenLakhani	Mr. Ravi Vijay Ramaiya, CAi/b. Shah &Ramaiya, Chartered Accountants					
4) A.No. 33/2021 A/W							
5) A.No. 34/2021 A/W	Gunjan R. Patel						
6) A.No. 35/2021 A/W							
7) A.No. 36/2021 A/W	BabubhaiBambhroliya &Anr.						
8) A.No.37/2021 A/W							
9) A.No. 47/2021 A/W	KalpeshGadhecha		Mrs. Poonam D. Gadkari, Advocatei/b. Juris Matrix Partners LLP				
10) A.No. 48/2021 A/W							
11) A.No. 106/2021and MA . NO. 786/2021- STAY APPLICATION A/W	ShaileshBaldevbhai Patel		Ms. RinkuValanju, Advocate				
12) A.No. 107/2021and MA . NO. 787/2021-	HarshadkumarBaldevb hai Patel	Ms. VaradaBhide, PCS					

	STAY APPLICATION A/W							
	13) A.No. 68/2021 and MA . NO. 784/2021- STAY APPLICATION A/W	Baldevbhai Patel	Mr. NithishBangera , PCS					
	14) A.No. 69/2021and MA . NO. 785/2021- STAY APPLICATION A/W	RamilabenBaldevbhai Patel						
	15) A.NO. 121-2021 AND MA. NO. 65-20201 (COD)A/W	Purvesh M. Shah HUF	Mr. Robin Shah, Advocate i/b. Parinam Law Associates					
	16) A.NO. 122-2021 AND MA. NO. 80-2021 COD A/W	Mansukhlal K. Shah HUF And Others						
	17) A.No. 172/2021A/W	Baldevbhai Patel	Mr. NithishBangera , PCS					
	18) A.No. 173/2021A/W	Shailesh Patel	Ms. RinkuValanju, Advocate					

19) A.No. 174/2021 A/W	Harshad Patel	Ms. VaradaBhide, PCS					
20) A.No. 175/2021 A/W	Ramilaben Patel	Mr. NithishBangera , PCS					
21) A.No. 176/2021 A/W	M. Mathivanan	Ms. VaradaBhide, PCS					
22) A.No. 177/2021 and MA . NO. 788/2021- STAY APPLICATION	N. Mathivanan	Ms. VaradaBhide, PCS					
23) MA.NO. 205/2021 - EXEMPTION & MA. NO. 206/2021- DELAY & A.NO. 219/2021 WTM ORDER	Mr Anil BhalabhaiBariya	Ms. PoonamGadkari , Advocate i/b Juris Matrix Partners LLP					
24) MA. NO.207/2021- EXEMPTION & MA. NO.208/2021. - DELAY AND A. NO.220/2021 AO ORDER	Mr Anil BhalabhaiBariya vs. SEBI						
25) MA. NO.229/2021 - EXEMPTION & MA. NO.230/2021 - DELAY AND A.	Jayashree Kishore Dholakia						

NO.221/2021 WTM ORDER							
26) MA. NO. 231/2021- EXEMPTION & MA. NO.232/2021 - DELAY AND A. NO.222/2021 AO ORDER	Jayashree Kishore Dholakia						
27) MA. NO. 234/2021- EXEMPTION & MA. NO.235/2021 - DELAY AND A. NO.223/2021 WTM ORDER	Mrs. ShalomibenAnilbhaiBa riya vs. SEBI						
28) MA. NO. 236/2021- EXEMPTION & MA. NO.237/2021 - DELAY AND A. NO.224/2021 AO ORDER	Mrs. ShalomibenAnilbhaiBa riya						
29) MA. NO. 238/2021- EXEMPTION & MA. NO.239/2021 - DELAY AND A. NO225/2021 WTM ORDER	Mr. Kishorbhai S. Dholakia						

<p>30) MA. NO. 240/2021- EXEMPTION & MA. NO.241/2021 - DELAY AND A. NO.226/2021 AO ORDER</p>	<p>Mr. Kishorbhai S. DholakiaI</p>						
<p>31) MA. NO. 242/2021- EXEMPTION & MA. NO.243/2021 - DELAY AND A. NO.227/2021 WTM ORDER</p>	<p>Mrs. ChandrikabenNaranbha iPanchal</p>						
<p>32) MA. NO. 244/2021- EXEMPTION & MA. NO.245/2021 - DELAY AND A. NO.228/2021 AO ORDER</p>	<p>Mrs. ChandrikabenNaranbha iPanchal</p>						
<p>33) MA. NO. 247/2021- EXEMPTION & MA. NO.248/2021 - DELAY AND A. NO. 229/2021 WTM ORDER</p>	<p>Mr. Rinkeshkumar N. Panchal</p>						
<p>34) MA. NO. 249/2021- EXEMPTION & MA. NO.250/2021 - DELAY AND A. NO. 230/2021 AO ORDER</p>	<p>Mr. Rinkeshkumar N. Panchal</p>						

<p>35) MA. NO. 251/2021- EXEMPTION & MA. NO.252/2021 - DELAY AND A. NO. 231/2021</p>	<p>Mr. KiritbhaiShantilal Shah</p>						
<p>36) MA. NO. 253/2021- EXEMPTION & MA. NO.254/2021 - DELAY AND A. NO. 232/2021 AO ORDER</p>	<p>Mr. KiritbhaiShantilal Shah</p>						
<p>37) MA. NO. 257/2021- EXEMPTION & MA. NO.256/2021 - DELAY AND A. NO. 233/2021 WTM ORDER</p>	<p>Mr. GaurangPathak</p>						
<p>38) MA. NO. 259/2021- EXEMPTION & MA. NO.260/2021 - DELAY AND A. NO.234/2021 AO ORDER</p>	<p>Mr. GaurangPathak</p>						
<p>39) MA. NO. 261/2021- EXEMPTION & MA. NO.262/2021 - DELAY AND A. NO.235/2021 WTM ORDER</p>	<p>Mr. BimeshArvindbhaiJanI</p>						

<p>40) MA. NO. 263/2021- EXEMPTION & MA. NO.264/2021 - DELAY AND A. NO. 236/2021 AO ORDER</p>	<p>Mr. BimeshArvindbhaiJani</p>						
<p>41) MA. NO. 265/2021- EXEMPTION & MA. NO.266/2021 - DELAY AND A. NO. 237/2021 WTM ORDER</p>	<p>Mr. ManthanRajendrabhai Modi</p>						
<p>42) MA. NO. 267/2021- EXEMPTION & MA. NO.268/2021 - DELAY AND A. NO.238/2021 AO ORDER</p>	<p>Mr. ManthanRajendrabhai Modi</p>						
<p>43) MA. NO. 272/2021- EXEMPTION & MA. NO.273/2021 - DELAY AND A. NO.239/2021 WTM ORDER</p>	<p>Yogendra J. Prajapati</p>						
<p>44) MA. NO. 274/2021- EXEMPTION & MA. NO.275/2021 - DELAY AND A. NO. 240/2021 AO ORDER</p>	<p>Yogendra J. Prajapati</p>						

<p>45) MA. NO. 279/2021- EXEMPTION & MA. NO.280/2021 - DELAY AND A. NO.. 241/2021 WTM ORDER</p>	<p>Mr. PrajapatiNilesh J.</p>						
<p>46) MA. NO. 281/2021- EXEMPTION & MA. NO.282/2021 - DELAY AND A. NO. 242/2021 AO ORDER</p>	<p>Mr. PrajapatiNilesh J.</p>						
<p>47) MA. NO. 287/2021- EXEMPTION & MA. NO.288/2021 - DELAY AND A. NO. 243/2021 WTM ORDER</p>	<p>DipakkumarRajaram Joshi</p>						
<p>48) MA. NO. 289/2021- EXEMPTION & MA. NO.290/2021 - DELAY AND A. NO.244/2021 AO ORDER</p>	<p>DipakkumarRajaram Joshi</p>						
<p>49) MA. NO. 291/2021- EXEMPTION & MA. NO.292/2021 - DELAY AND A. NO.245/2021</p>	<p>Mr. NikunjDineshkumarSo ni</p>						

	WTM ORDER							
	50) MA. NO. 293/2021- EXEMPTION & MA. NO.294/2021 - DELAY AND A. NO.246/2021 AO ORDER	Mr. NikunjDineshkumarSo ni						
	51) MA. NO. 295/2021- EXEMPTION & MA. NO.296/2021 - DELAY AND A. NO.247/2021 WTM ORDER	Manish Shah						
	52) MA. NO. 297/2021- EXEMPTION & MA. NO.298/2021 - DELAY AND A. NO.248/2021 AO ORDER	Manish Shah						
	53) MA. NO. 308/2021- EXEMPTION & MA. NO.309/2021 - DELAY AND A. NO.249/2021 WTM ORDER	Mr. BirjuPravinchandraSan ghvi						

<p>54) MA. NO. 310/2021- EXEMPTION & MA. NO.311/2021 - DELAY AND A. NO.250/2021 AO ORDER</p>	<p>Mr. BirjuPravinchandraSan ghVI</p>						
<p>55) MA. NO. 312/2021- EXEMPTION & MA. NO.313/2021 - DELAY AND A. NO.251/2021 WTM ORDER</p>	<p>Mrs. JayshreebenKiritkumar Shah</p>						
<p>56) MA. NO. 314/2021- EXEMPTION & MA. NO.315/2021 - DELAY AND A. NO.252/2021 AO ORDER</p>	<p>Mrs. JayshreebenKiritkumar Shah</p>						
<p>57) MA. NO. 316/2021- EXEMPTION & MA. NO.317/2021 - DELAY AND A. NO.253/2021 WTM ORDER</p>	<p>Mr. Naranbhai J. Panchal</p>						
<p>58) MA. NO. 318/2021- EXEMPTION & MA. NO.319/2021 - DELAY AND A. NO.254/2021 AO ORDER</p>	<p>Mr. Naranbhai J. Panchal</p>						

<p>59) MA. NO. 320/2021- EXEMPTION & MA. NO.321/2021 - DELAY AND A. NO.255/2021 WTM ORDER</p>	<p>Mr. GautamsinghShivsingh Zala</p>						
<p>60) MA. NO. 322/2021- EXEMPTION & MA. NO.323/2021 - DELAY AND A. NO.256/2021 AO ORDER</p>	<p>Mr. GautamsinghShivsingh Zala</p>						
<p>61) MA. NO. 328/2021- EXEMPTION & MA. NO.329/2021 - DELAY AND A. NO.257/2021 WTM ORDER</p>	<p>Mr. AnkitRajeshbhai Rajput vs. SEBI</p>						
<p>62) MA. NO. 330/2021- EXEMPTION & MA. NO.331/2021 - DELAY AND A. NO.258/2021 AO ORDER</p>	<p>Mr. AnkitRajeshbhai Rajput</p>						
<p>63) MA. NO. 332/2021- EXEMPTION & MA. NO.333/2021 - DELAY AND A. NO.259/2021 WTM ORDER</p>	<p>Mr. RonakNayankumar Shah</p>						

<p>64) MA. NO. 334/2021- EXEMPTION & MA. NO.335/2021 - DELAY AND A. NO.260/2021 AO ORDER</p>	<p>Mr. RonakNayankumar Shah vs. SEBI</p>						
<p>65) MA. NO. 345/2021- EXEMPTION APP. & MA. NO.346/2021 - DELAY APP. AND A. NO. 261/2021 WTM ORDER</p>	<p>Mr. Hitesh Chinubhai Shah</p>						
<p>66) MA. NO. 347/2021- EXEMPTION APP. & MA. NO.348/2021 - DELAY APP. AND A. NO.262/2021 AO ORDER</p>	<p>Mr. Hitesh Chinubhai Shah</p>						
<p>67) MA. NO. 349/2021- EXEMPTION & MA. NO.350/2021 - DELAY APP. AND A. NO.263/2021 WTM ORDER</p>	<p>Hiral Manish</p>						
<p>68) MA. NO. 351/2021- EXEMPTION APP. & MA.</p>	<p>Hiral Manish</p>						

	NO.352/2021 - DELAY APP. AND A. NO.264/2021 AO ORDER							
	69) MA. NO. 353/2021- EXEMPTION APP. & MA. NO.354/2021 - DELAY APP. AND A. NO.265/2021 WTM ORDER	Mr. HiteshkumarMahipatlal Patel						
	70) MA. NO. 355/2021- EXEMPTION APP. & MA. NO.356/2021 - DELAY APP. AND A. NO.266/2021 AO ORDER	Mr. HiteshkumarMahipatlal Pate						
	71) MA. NO. 357/2021- EXEMPTION APP. & MA. NO.358/2021 - DELAY APP. AND A. NO.267/2021 WTM ORDER	Ravi Dipakbhai Joshi						
	72) MA. NO. 359/2021- EXEMPTION & MA. NO.360/2021 -	Ravi Dipakbhai Joshi						

	DELAY AND A. NO.268/2021 AO ORDER							
	73) MA. NO. 361/2021- EXEMPTION & MA. NO.362/2021 - DELAY AND A. NO.269/2021 WTM ORDER	Mr. PratikbhaiKiritkumar Shah						
	74) MA. NO. 363/2021- EXEMPTION & MA. NO.364/2021 - DELAY AND A. NO.270/2021 AO ORDER	Mr. PratikbhaiKiritkumar Shah						
	75) MA. NO. 372/2021- EXEMPTION APP. & MA. NO.373/2021 - DELAY APP.AND A. NO.271/2021 WTM ORDER	Hareshkumar P. Patel						
	76) MA. NO. 374/2021- EXEMPTION & MA. NO.375/2021 - DELAY AND A. NO.272/2021 AO ORDER	Hareshkumar P. Patel						

<p>77) MA. NO. 376/2021- EXEMPTION & MA. NO.377/2021 - DELAY AND A. NO.273/2021 WTM ORDER</p>	<p>Mr. AmitDipakbhaiGajjar</p>						
<p>78) MA. NO. 378/2021- EXEMPTION & MA. NO.379/2021 - DELAY AND A. NO.274/2021 AO ORDER</p>	<p>Mr. AmitDipakbhaiGajjar</p>						
<p>79) MA. NO. 380/2021- EXEMPTION & MA. NO.381/2021 - DELAY AND A. NO.275/2021 WTM ORDER</p>	<p>Mr. Shah Chirag</p>						
<p>80) MA. NO. 382/2021- EXEMPTION & MA. NO.383/2021 - DELAY AND A. NO.276/2021 AO ORDER</p>	<p>Mr. Shah Chirag</p>						
<p>81) MA. NO. 389/2021- EXEMPTION & MA. NO.390/2021 - DELAY AND A. NO.277/2021 WTM ORDER</p>	<p>RohitkumarShantilal Shah</p>						

<p>82) MA. NO. 391/2021- EXEMPTION & MA. NO.392/2021 - DELAY AND A. NO.278/2021 AO ORDER</p>	<p>RohitkumarShantilal Shah</p>						
<p>83) MA. NO. 393/2021- EXEMPTION & MA. NO.394/2021 - DELAY AND A. NO.279/2021 WTM ORDER</p>	<p>Mrs. ManishaRajendraModi</p>						
<p>84) MA. NO. 395/2021- EXEMPTION APP. & MA. NO.396/2021 - DELAY APP. AND A.NO.280/2021 AO ORDER</p>	<p>Mrs. ManishaRajendraModi</p>						
<p>85) MA. NO. 401/2021- EXEMPTION APP. & MA. NO.402/2021 - DELAY APP. AND A.NO.281/2021 WTM ORDER</p>	<p>Mr. DevangkumarArvindku marJani</p>						

<p>86) MA. NO. 403/2021- EXEMPTION & MA. NO.404/2021 - DELAY AND A.NO. 282/2021 AO ORDER</p>	<p>Mr. DevangkumarArvindku marJani</p>						
<p>87) MA. NO. 405/2021- EXEMPTION & MA. NO.406/2021 - DELAY APP. AND A.NO. 283/2021 WTM ORDER</p>	<p>Mr. RajendraDahyalalPatha k</p>						
<p>88) MA. NO. 407/2021- EXEMPTION & MA. NO.408/2021 - DELAY AND A. NO. 284/2021AO ORDER</p>	<p>Mr. RajendraDahyalalPatha k</p>						
<p>89) MA. NO. 460/2021- EXEMPTION & MA. NO.461/2021 - DELAY AND A. NO. 285/2021WTM ORDER</p>	<p>Mihir Consultancy & Trading Company</p>						
<p>90) MA. NO. 462/2021- EXEMPTION & MA. NO.463/2021 - DELAY ANDNO.</p>	<p>Mihir Consultancy & Trading Company</p>						

286/2021 AO ORDER							
91) MA. NO. 464/2021- EXEMPTION & MA. NO.465/2021 - DELAY AND A. NO. 287/2021 WTM ORDER	PranatpalTradelink Pvt. Ltd.						
92) MA. NO. 466/2021- EXEMPTION & MA. NO.467/2021 - DELAY AND A.NO. 288/2021 AO ORDER	PranatpalTradelink Pvt. Ltd.						
93) MA. NO. 468/2021- EXEMPTION & MA. NO.469/2021 - DELAY AND A. NO. 289/2021 WTM ORDER	MainakComtrade Private Limited						
94) MA. NO. 470/2021- EXEMPTION & MA. NO.471/2021 - DELAY AND A.NO. 290/2021 AO ORDER	MainakComtrade Private Limited						

<p>95) MA. NO. 472/2021- EXEMPTION & MA. NO.473/2021 - DELAY AND A. NO. 291/2021 WTM ORDER</p>	<p>TaruPallav Projects Pvt. Ltd.</p>						
<p>96) MA. NO. 474/2021- EXEMPTION & MA. NO.475/2021 - DELAY AND A.NO. 292/2021 AO ORDER</p>	<p>TaruPallav Projects Pvt. Ltd.</p>						
<p>97) MA. NO. 487/2021- EXEMPTION APP& MA. NO.488/2021 - DELAY APP. AND A. NO. 293/2021WTM ORDER</p>	<p>Mr. TosifYunusbhaiAmron iya</p>						
<p>98) MA. NO. 489/2021- EXEMPTION APP& MA. NO.490/2021 - DELAY APP. AND A. NO. 294/2021AO ORDER</p>	<p>Mr. TosifYunusbhaiAmron iya</p>						

<p>99) MA. NO. 491/2021- EXEMPTION APP& MA. NO.492/2021 - DELAY APP. AND A. NO.295/2021 WTM ORDER</p>	<p>BhaveshIshwarlalPanc hasara</p>						
<p>100) MA. NO. 493/2021- EXEMPTION APP& MA. NO.494/2021 - DELAY APP. AND A. NO.296/2021 AO ORDER</p>	<p>BhaveshIshwarlalPanc hasara</p>						
<p>101) MA. NO. 495/2021- EXEMPTION APP& MA. NO.496/2021 - DELAY APP. AND A. NO.297/2021 WTM ORDER</p>	<p>Mr. Rahim UmarbhaiRavkarda</p>						
<p>102) MA. NO. 497/2021- EXEMPTION APP& MA. NO.498/2021 - DELAY APP. AND A.NO.298/2021</p>	<p>Mr. Rahim UmarbhaiRavkarda</p>						

AO ORDER							
103) MA. NO. 501/2021- EXEMPTION APP& MA. NO.502/2021 - DELAY APP. AND A. NO.299/2021 WTM ORDER	DhyanaFinstock Limited						
104) MA. NO. 503/2021- EXEMPTION APP& MA. NO.504/2021 - DELAY APP. AND A. NO.300/2021 AO ORDER	DhyanaFinstock Limited vs. SEBI	Mr. Rajesh Khandelwal, Advocate i/b Juris Link					
105) MA. NO. 505/2021- EXEMPTION APP & MA. NO.506/2021 - DELAY APP. AND A. NO.301/2021 WTM ORDER	Harshadkumar Patel						
106) MA. NO. 507/2021- EXEMPTION APP	Harshadkumar Patel						

	& MA. NO.508/2021 - DELAY APP. AND A. NO.302/2021 AO ORDER							
	107) MA. NO. 509/2021- EXEMPTION APP& MA. NO.510/2021 - DELAY APP. AND A. NO.303/2021 WTM ORDER	PritiJayakarbhai Christian						
	108) MA. NO. 511/2021- EXEMPTION APP- & MA. NO.512/2021- DELAY APP. AND A. NO. 304/2021- AO ORDER	PritiJayakarbhai Christian vs. SEBI						
	109) MA. NO. 513/2021- EXEMPTION APP- & MA. NO.514/2021- DELAY APP. AND A. NO. 305/2021- WTM ORDER	RajeshkumarTheophilb hai Christies I						

	110) MA. NO. 515/2021- EXEMPTION APP- & MA. NO.516/2021- DELAY APP. AND A. NO.306/2021- AO ORDER	RajeshkumarTheophilb hai Christies						
	111) 307/2021- AO ORDER	ChetanMarutiraoYanga lwar HUF	Ms. VaradaBhide, PCS					
AT 12.25 P.M.								
18	A.No.472/2021	Avance Technologies Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	BSE Ltd. & Anr.	Mr. Manish Chhangani, Advocate i/b The Law Point, For BSE, Respondent No. 1 Mr. Abhiraj Arora, Advocate i/b ELP for the Respondent No. 2 (SEBI).			
AT 12.30 P.M.								
19.	A. No. 513/2021 and urgent hearing App.- MA. No. 880/2021 and Stay App- MA. No. 881/2021 A/w	ANOOP JAIN	Mr. P N Modi, Senior Advocate i/b. Prakash Shah & Associates	SEBI	Mr. Manish Chhangani, Advocate i/b. The Law Point	Admission disposal	27.07.2021	INFLATEDPRICE

	A. No. 514/2021 AND urgent hearing bearing MA. No. 882/2021 and stay App. MA. No. 883/2021 A/w	ANOOP JAIN (HUF)	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates					
	A. No. 515/2021 and urgent hearing Application-MA. No. 884/2021 and stay Application-MA. No. 885/2021 A/W	Ritu JAIN						
	A.NO. 556-2021 AND MA. NO. 949-2021-URGENT HEARING	MS.AMMAJI ANUMOLU AND ANR.	Mr. Saachi Purohit, Advocate i/b Ms. Aayushi Sharma, Advocate					
<u>AT 12.35 P.M.</u>								
20.	A.No. 319/2020 – Lead Matter A/W	Praveen Kurele & Ors	Mr. Akshay Doctor, Advocate i/b Mr. Vikas Bengani, Advocate		Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners	Part Heard	21.09.2021	ALLEGATIONSSCNIIO
	A.No. 358/2020 A/W	Manish Kumar Garg						
	A.No. 364/2020 A/W	Sanjeev Sanghi	Mr. Vikas Bengani, Advocate		Ms. Nidhi Singh, Advocate i/b Vidhii Partners			
	A.No. 365/2020 A/W	Pranveer Singh						

A.No. 374/2020 A/W	Sajan Kumar Agarwal							
A.No. 375/2020 A/W	Vivek Karwa							
A.No. 376/2020 A/W	Geeta Mishra & Anr.	Mr. Kunal Katariya, Advocate i/b Mr. Vikas Bengani, Advocate			Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners			
A.No. 377/2020 A/W	Sanjay Kumar	Mr. Vikas Bengani, Advocate			Ms. Nidhi Singh, Advocate i/b Vidhii Partners			
MA.No. 332/2020 (Stay Application) & A.No. 323/2020 A/W	Som Prakash Goenka	Mr. Neville Lashkari, Advocate i/b Prakash Shah & Associates			Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners			
MA.No. 334/2020 (Stay Application) & A.No. 324/2020 A/W	Surendra Kumar Gupta				Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners			
A.No.398 /2020 A/W	Ashok Kumar Maheshwari & Ors.				Ms. Nidhi Singh, Advocate i/b Vidhii Partners			
A.No.399 /2020 A/W	Manoj Agarwal	Mr. Vikas Bengani, Advocate						
A.No.400 /2020 A/W	Narendra Kumar & Ors.							

A.No.401 /2020 A/W	Divya Agarwal							
A.No. 422/2020 A/W	Raghuvansh Agrofarm Ltd.	Mr. Saurabh Bacchawat, Advocate i/b Mr. Yahya Batatawala, Advocate		Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners				
A.No. 423/2020 A/W	Litmus Investment Ltd.			Ms. Nidhi Singh, Advocate i/b Vidhii Partners				
A.No.435/2020 A/W	Manisha Sharma	Mr. Vikas Bengani, Advocate		Ms. Nidhi Singh, Advocate i/b Vidhii Partners				
A.No.437/2020 A/W	Shubham Agarwal & Anr.							
A.No.452/2020 A/W	BakliwalVyapar Pvt. Ltd.	Dr. S. K. Jain, Practicing Company Secretary i/b S. K. Jain & Co.						
A.No. 453/2020 A/W	Deepak Kumar Agarwal	Mr. Vikas Bengani, Advocate						
A.No.462/2020 A/W	Jasmine Commodities Pvt. Ltd.	Dr. S. K. Jain, Practicing Company Secretary i/b S. K. Jain & Co.		Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners				
A.No.463/2020 A/W	Aviral Industries Ltd.	Dr. S. K. Jain, Practicing Company		Ms. Nidhi Singh, Advocate i/b Vidhii Partners				

			Secretary i/b S. K. Jain & Co.				
A.No. 480/2020 A/W	Seema Kapoor & Ors.	Mr. Vikas Bengani, Advocate					
A.No. 501/2020 A/W	Vinay Kumar Agarwal						
A.No. 492/2020 A/W	Kavita Awasti and Anr.	Dr. S. K. Jain, Practicing Company Secretary i/b S. K. Jain & Co.			Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners		
A.No. 493/2020 A/W	KPK Fin Consultancy Pvt. Ltd.	Dr. S. K. Jain, Practicing Company Secretary i/b S. K. Jain & Co.			Ms. Nidhi Singh, Advocate i/b Vidhii Partners		
A.No. 531/2020 A/W	Santosh Kumar						
A.No. 553/2020 A/W	Param Jeet Singh						
A.No.555/2020 A/W	Shrishti E Systems Pvt. Ltd.						
A.No. 67/2021 A/W	Subodh Agarwal	Mr. Zal Andhyarujina, Senior Advocate i/b Mr. Yahya Batatawala, Advocat					

MA. No. 91 of 2021 (Stay Application) And Appeal No. 131 of 2021 A/W	Raj Kumar	Mr. Hetal Thakore, Advocate i/b Dua Associates AOR, Advocate		Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners			
Misc. Application No.211 of 2021 And Appeal No.195 of 2021 A/w	Sulabh Engineers & Services Ltd.	Mr. P.N. Modi, Senior Advocate i/b Ketan Rupani & Co.					
A.No. 354/2021 A/w	Deepa Mittal Vs SEBI	Mr. Ashim Sood, Advocate i/b Ketan Rupani & Co.		Ms. Nidhi Singh, Advocate i/b Vidhii Partners			
A.No. 355/2021	Manoj Kumar Agarwal Vs SEBI	Mr. P.N. Modi, Senior Advocate i/b Ketan Rupani & Co.		Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners			
A. No. 356/2021	Santosh Kumar Agarwal Vs SEBI	Mr. Kushal Shah, Chartered Accountant		Ms. Nidhi Singh, Advocate i/b Vidhii Partners			
A. No. 357/2021	Sandhya Agarwal and Others vs SEBI						
A.No. 477-2021 AND MA. NO. 739-2021	MRIDULA AGARWAL V SEBI						
A. no. 478-2021 AND MA. NO. 740- 2021	KAMTA PRASAD PANDEY VS SEBI						

	a. No. 479-2021 AND MA. NO. 741-2021	Akhilesh Kumar Agnihotri vs sebi						
	a.No. 480-2021 AND MA. NO. 742-2021	Jeetendra Kumar Agnihotri vs sebi						
	a. no. 481-2021 AND MA. NO. 743-2021	Vasundhara Capital and Securities Ltd. Vs SEBi						
	a.no. 482-2021 AND MA. NO. 744-2021	Renu Agarwal Vs SEBI						
	a. no. 483-2021 AND MA. NO. 745-2021	Raj Kumar Agarwal Vs SEBI						
	a. no. 484-2021 AND MA. NO. 746-2021	Subodh Agarwal Vs SEBI						
<u>AT 1.00P.M.</u>								
21.	A.No. 214/2019 A/W	Geofin Comrade Ltd.	Mr. Zerick Dastur, Advocate i/b. Zerick Dastur Advocates	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co. & Mr. Arvind Lakhawat, Advocate i/b Vaish Associates - Intervenor	Part Heard		BROKERFEE
	A.No. 217/2019 A/W	Philip Commodities India Pvt. Ltd.	Mr. Prakash Shah, Advocate i/b. Prakash Shah &					

			Associates				
A.No. 218/2019	A/W	IIFL Commodities Ltd.	Mr. Mustafa Doctor, Senior Advocate i/b. Alliance Law		Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co. & Mr. Arvind Lakhawat, Advocate - Intervenor		
A.No. 288/2019	A/W	Anand Rathi Commodities Ltd.	Mr. Pratik Seksaria, Advocate i/b. Shardul Amarchand Mangaldas & Co.		Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co. & Mr. Arvind Lakhawat, Advocate i/b Vaish Associates - Intervenor		
A. No. 289/2019 A/W		Motilal Oswal Commodities Broker Pvt. Ltd.	Mr. Ravichandra Hegde, Advocate i/b Parinam Law Associates		Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co. & Mr. Arvind Lakhawat, Advocate i/b Vaish Associates - Intervenor		
A.No. 567/2019	A/W	National Spot Exchange Ltd. (Philip Commodities India	Mr. Arvind Lakhawat, Advocate i/b.		Mr. Kevic Setalvad, Senior Advocate i/b. K.		

		Pvt. Ltd. R-2)	Vaish Associates		Ashar & Co. R-1		
A.No. 568/2019	A/W	National Spot Exchange Ltd. (Anand Rathi Commodities Ltd.R-2)			Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co.R-1 & Mr. Pratik Seksaria, Advocate i/b. Shardul Amarchand Mangaldas & Co.R-2		
A.No. 569/2019	A/W	National Spot Exchange Ltd. (Motilal Oswal Commodities Brokers Pvt. Ltd.- R-2)			Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co. R-1 & Mr. Ravichandra Hegde, Advocate i/b. Parinam Law Associates R-2		
A.No. 570/2019	A/W	National Spot Exchange Ltd. (India Infoline Commodities Ltd.-R-2)	Mr. Arvind Lakhawat, Advocate i/b. Mahim Sharma		Mr. Kevic Setalvad, Senior Advocate i/b. K. Ashar & Co. R-1		
A.No. 571/2019		National Spot Exchange Ltd. (Geofin Comtrade Ltd.- R-2)	Mr. Janak Dwarkadas, Senior Advocate i/b. Vaish Ass.				

